

**GOVERNMENT OF INDIA**  
**MINISTRY OF WATER RESOURCES**  
**RAJYA SABHA**  
**QUESTION NO 19.11.2009**  
**ANSWERED ON**

**ADVISORY TO STATE GOVERNMENTS BY CENTRAL WATER COMMISSION .**

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SHRI MAHMOOD A. MADANI

Will the Minister of WATER RESOURCES be pleased to state :-

- (a) whether it is a fact that the Central Water Commission had cautioned the concerned State Governments to avoid filling up of the reservoir during the rainy season by regulated release of water;
- (b) if so, whether it is also a fact that despite such advice the concerned States kept the reservoir full;
- (c) whether it is also a fact that such a situation could have caused major damages to dams and bunds;
- (d) if so, whether Government have ascertained the reasons for not heeding the advice; and
- (e) the steps that are being taken to persuade the States to comply with Central Water Commission advice?

**ANSWER**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WATER RESOURCES

(SHRI PAWAN KUMAR BANSAL)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF RAJYA SABHA STARRED QUESTION NO.5 TO BE ANSWERED ON 19.11.2009 REGARDING ADVISORY TO STATE GOVERNMENTS BY CENTRAL WATER COMMISSION BY SHRI MAHMOOD A. MADANI AND SHRI SANTOSH BAGRODIA.

(a) No, Sir.

(b) & (c) Does not arise in view of reply to Part (a). However, faulty operations of reservoirs can at times, cause damages to the dams, bunds and also result in flooding.

(d) Since, the Central Water Commission has not given any such advice to the State Government in this regard, the question does not arise.

(e) Operation of the reservoir is carried out by the concerned State Government/ owner of the dam. Each project has its own reservoir operation manual which is to be followed.